

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1886  
TO BE ANSWERED ON 09.03.2016**

**PRIVATE PARTICIPATION IN INFRASTRUCTURE SECTOR**

**1886. SHRIMATI POONAMBEN MAADAM:  
SHRI B.V. NAIK:  
DR. K. KAMARAJ:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has any plan to involve private participation in the infrastructure sector of Railways;**
- (b) if so, the details thereof and the overview of framework for PPP and FDI;**
- (c) the details of the companies/enterprises which are being considered for the same; and**
- (d) the total funds/resources required to augment infrastructure capacity and modernisation?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) & (b): A Participative Policy for rail connectivity and capacity augmentation was issued in December, 2012 which provides the following five models for building rail connectivities:**

- (i) Non- Government Railway (NGR) model**
- (ii) Joint Venture (JV) model**
- (iii) Build Operate and Transfer (BOT) model**
- (iv) Capacity augmentation with funding provided by customers model**
- (v) Capacity augmentation through annuity model**

**Government in August, 2014 had permitted 100% Foreign Direct Investment (FDI) in construction, operation and maintenance of:**

- (i) Suburban corridors through Public Private Partnership (PPP)**
- (ii) High speed train projects**
- (iii) Dedicated freight lines**
- (iv) Rolling stock including trains sets and locomotive/coaches manufacturing and maintenance facilities**
- (v) Railway electrification**
- (vi) Signaling system**
- (vii) Freight terminal**
- (viii) Passenger terminal**
- (ix) Infrastructure in industrial park pertaining to railway line/siding**
- (x) Mass Rapid Transport System.**

**Ministry of Railways have issued its Sectoral guidelines in November, 2014 for Domestic/Foreign Direct Investment (FDI) in rail sector.**

**(c): The Private Companies/Enterprises which have been permitted to build rail connectivity under the Participative Policy include:**

- (i) JSW Jaigarh Port Limited for Jaigarh port rail connectivity.**
- (ii) Rewas Port Limited for Rewas port rail connectivity.**
- (iii) Balaji Infra Development Private Limited for Lalitpur-Udaipura (Electrification)**
- (iv) Dhamra Port Limited for Dhamra port rail connectivity.**
- (v) Navayuga Engineering Company Limited for Astrangra port rail connectivity.**
- (vi) Nargol Rail Link Limited for Nargol port rail connectivity.**
- (vii) Simar Port Limited for Chhara port rail connectivity.**
- (viii) Hazira Port Infra Limited for Hazira port rail connectivity.**
- (ix) Dighi Port Limited for Dighi port rail connectivity.**

**Apart from the above, Public Sector Undertakings (PSUs) of the Ministry of Railways/Government of India have also been permitted to take up rail connectivity projects.**

**Electric and Diesel Locomotive factories at Madhepura and Marhowra entailing FDI have been awarded to M/s Alstom Manufacturing India Limited and M/s GE Diesel Locomotive Private Limited, respectively.**

**(d): Estimated requirement of investment is ₹ 8,56,020 crore (approximately 135 billion US dollars) over five years to augment infrastructure capacity and modernisation.**

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